



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 12421/2021

Utthaan Vidhik Sahayata Evam Sewa Sansthan

----Petitioner

Versus

State of Rajasthan & Ors.

----Respondents

For Petitioner(s) : Mr. Rajak Khan.
For Respondent(s) : Mr. Salman Agha on behalf of
Mr. Anil Kumar Gaur.



HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

Order

13/09/2021

Heard.

Issue notice.

Mr. Salman Agha, for Mr. Anil Kumar Gaur, learned Additional Advocate General is directed to accept notice on behalf of respondents.

Learned counsel for the petitioner is directed to supply copy of writ petition in two set to learned Additional Advocate General during the course of the day.

List the matter on 21.09.2021.

(VINIT KUMAR MATHUR),J

(SANGEET LODHA),J

7-DJ/-